

(e) what compensation has been paid to the heirs of the deceased?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir.

(b) A lady passenger, named Sarika Hora, having reservation in Coach No S-9 of 2480 Goa Express on 27.10.95 is reported to have fallen down from the train while crossing from Coach S-7 to S-8.

(c) and (d) The coach No. S-7 was converted to a non-vestibuled coach by blocking the vestibule ends in the workshop by tack welding steel sheet across the opening both from inside and outside. The blocking was found open when examined at Jhansi. Since the coach was made non-vestibuled the fall plates and other vestibule fittings were not provided.

An enquiry has been conducted by Commissioner of Railway Safety and the follow up action has been initiated on the preliminary report received.

Ministry of Railways have also reiterated the instructions to all the Zonal Railways for checking the vestibule fittings on all the vestibuled coaches and to ensure that these are in working order and safe for use by the travelling passengers.

(e) Compensation will be paid soon after the claim is decreed by Railway Claims Tribunal.

#### **Plan to set up Satellite Medical Centres**

1097. SHRI SUSHILKUMAR SAM-  
BHAJIRAO SHINDE:  
SHRIMATI VEENA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a plan to set up Satellite Medical Centres (Kiosks) to take global health expertise to the door-steps of Indians, under the aegis of the World

Health Organisation; and

(b) if so, what are the details of the plan and the modusoperandi and functions of these Kiosks?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A. R. ANTULAY): (a) No, Sir.

(b) Does not arise.

#### **Movement of fruits from Andhra Pradesh**

1098. SHRI MOHAN BABU: Will the PRIME MINISTER be pleased to state:

(a) what steps Government are taking to encourage movement of fruits from Andhra Pradesh to other States by rail;

(b) whether any assessment has been done of the increasing importance of fruit exports from Cuddapah, Chittoor and Anantapur districts of Andhra Pradesh;

(c) whether it is a fact that adequate wagons are not made available for fruit export from this area; and

(d) whether Government propose to streamline this situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) The steps taken include leasing out brake van: space to fruit merchants, allotment of parcel vans under Freight Forwarder Scheme, attachment of additional parce vans whenever required, running : Mango special trains during peak season periodical assessment of demand for movement of fruits, etc.

(b) to (d) During the period January December, 1994 the loading of fruits was 11308 tonnes. This has increased to 15848 tonnes in the period Jan. — Nov., 95 Continuous interaction with the fruit merchants is being kept up to improve the despatches further. Fruit merchant are not interested in loading fruits in wagon loads or taking parcel vans on lease due to comparatively lower road rates with door to door delivery. The;

are more interested in taking space on lease in brake vans of important mail/ express trains which cannot always be made fully available due to other traffic which is plying regularly in these brake vans spaces. Every effort is being made to lift more and more fruit traffic from these areas with continuous interaction with the fruit merchants.

#### **Introduction of pantry car facilities in trains**

1099. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have introduced pantry car facilities in the intercity Express running between Ernakulam and Trivandrum;

(b) if so, whether it is a fact that some private contractor has been entrusted to run the pantry car;

(c) in how many trains has the pantry car operations been entrusted to private contractors;

(d) what are the reasons for not providing pantry car facility on the daily Bombay Jayanti Express running between Kanyakumari and Bombay; and

(e) what are the criteria for introducing pantry car in a train?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b) Yes, Sir.

(c) 77 pairs of trains.

(d) and (e) As per extant provisions, pantry cars are provided in order of priority on certain selected long distance Mail/Express trains keeping in view the timings, stoppages, adequacy of catering services from static units enroute, etc. This is subject to availability of pantry cars and maximum permissible load of the train.

#### **Electrification of Electric Trains Kharagpur and Waltair**

1100. SHRI PRAVAT KUMAR SAMANTARAY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided for electrification for movement of electric trains between Kharagpur and Waltair in South Eastern Railway;

(b) if so, by when; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) to (c) The section Kharagpur-Bhubaneswar-Waltair on South Eastern Railway is proposed to be electrified in two phases as under:

*Phase—I*: Kharagpur (Nimpura)-Bhubaneswar/Khurda Road section including Paradeep-Talcher Branch line.

*Phase—II*: Bhubaneswar/Khurda Road-Waltair.

For Phase-I, clearance from Planning Commission has been received for carrying out the work through private funding. Accordingly, this work has been included in the Railways' Works Programme 1995-96 and is proposed to be executed under BOLT scheme for which a sum of Rs. 40 crore has been indicated as 'Deposit' for the year 1995-96.

As regards electrification beyond Bhubaneswar/Khurda Road to Waltair, a cost-cum-feasibility survey has been carried out.

The electrification of this section will be considered as and when adequate funds are made available for the purpose.